

ITEM NO.1C
(For Judgment)

COURT NO.6

SECTION IIA

RECORD OF PROCEEDINGS
SUPREME COURT OF INDIA

CRIMINAL APPEAL NO. 1721 OF 2007
(Arising out of SLP(Crl.) No. 5256/2007)

HARI YADAV

Appellant(s)

VERSUS

STATE OF BIHAR

Respondent(s)

Date: 14/12/2007

This matter was called on for pronouncement
of Judgment today.

For Appellant(s)

Mr. Vishwajit Singh,Adv.

For Respondent(s)

Mr. Gopal Singh,Adv.

Hon'ble Mr. Justice S.B. Sinha pronounced the Judgment of the
Bench comprising of His Lordship and Hon'ble Mr. Justice H.S.
Bedi.

Leave granted.

The appeal is dismissed in terms of the signed judgment.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER

(Signed reportable judgment is placed on the file)